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MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
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NOTIFICATION  
INCOME TAX

No. 2792(F.No.197/134/78-IT(AI): In exercise of the powers conferred by clause (v) of sub-section(23C) of Section 10 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby notifies 'Christian Service Agency, New Delhi' for the purposes of the said section for the assessment years 1979-80 and 1980-81.

Sd/-  
(J.P. SHARMA)  
DIRECTOR, GOVERNMENT OF INDIA

To  
The Manager,  
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Copy to:

1. Secretary, Christian Service Agency, Massey Hall, Jai Singh Road, New Delhi-1.
2. The Commissioner of Income-tax, Delhi-II, New Delhi with reference to his letter No.CIT.II/TE(10(23)/78-79/20026 dated 17.1.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services(Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
6. All Officers and Sections of I.T.Wing of C.B.D.T., New Delhi.
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10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs, (Department of Legal Affairs), New Delhi.

Sd/-  
(J.P. SHARMA)  
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AUTHORISED FOR ISSUE

  
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